

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN
EXECUTION PETITION NO. 01 OF 2017 IN
APPEAL NO. 228 OF 2012**

Dated : 25th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s SNJ Sugars & Products Ltd.

.... Petitioner (s)

Versus

Transmission Corporation of Andhra Pradesh Ltd. & Ors.

.... Respondent(s)

Counsel for the Petitioner(s) : Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Sashidharan
Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Ms. Prerna Singh for R-3

Mr. K. V. Mohan
Mr. K. V. Balakrishnan
Mr. Rahul Kumar Sharma for R-4

ORDER

We have heard learned counsel for the Petitioner.

List the main matter for further hearing on **01.11.2018.**

**(S.D. Dubey)
Technical Member**

ts/js

**(Justice Manjula Chellur)
Chairperson**